

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 162/16	TP 100/17	Hearing	433(e)	Flipkart Internet Pvt. Ltd., Vs Pudu Lifestyle Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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MOHAMMED YUNUS
NAWAR

Counsel for
Petitioner



9916196674

Counsel for petitioner is present. He requested time to comply the relevant provisions of I&B Code.

For compliance, list it on 17.07.2017.



MEMBER (J)



MEMBER (T)